



**HIGH COURT OF SIKKIM
GANGTOK**

No.:22...../ESTT./HCS

Dated: **08.07.2024**

N- O- T- I- C- E

In pursuance to the Notice bearing No.19/ESTT./HCS dated 03.07.2024, the following candidates in order of merit are hereby declared qualified for being engaged as Protocol-cum-Liaison Officers in the Sikkim High Court (on purely contractual/temporary basis):-

1. Mr. Amitava Nandi
2. Ms. Namrata Neopaney

By Order,

sd/-
REGISTRAR GENERAL